

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00175/2016

Jabalpur, this Monday, the 23rd day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Radha Bai
W/o Shri Basant Rao,
Aged about 40 years,
R/o 223 Bhantalaiya
PS-Hanumantal,
Behind Police Quarter,
Jabalpur (M.P.) PIN Code 482002

-Applicant

(By Advocate –**None**)

V e r s u s

1. The Union of India,
Through General Manager,
Gun Carriage Factory,
Jabalpur (M.P.) PIN Code 482001

2. The Labour Officer,
Gun Carriage Factory,
Jabalpur (M.P.) PIN Code 482001

3. Smt. Ramwati Bai,
W/o Shri Basant Rao,
Aged about 46 years,
R/o H.No.223,
Bhantalaiya Near Badi Khermai,
Hanumantal Jabalpur (M.P.)

- Respondents

(By Advocate –**Shri S.P. Singh for respondents Nos.1 & 2**
and None for respondent No.3)

O R D E R (Oral)
By Navin Tandon, AM:-

None for the applicant.

2. It is observed that from the last several occasions i.e. 11.05.2017, 23.10.2017, 16.01.2018, 20.03.2018 and today also when the matter was called neither the applicant nor his counsel appeared. It appears that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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